

I. Receipt showing
service of copy
by courtney

II. Rescinder not
not.

III. Adt to 26.8.99

for and

WL

22.8.99

OA. No. 14 may be given

Rescinder not not

adt to 14.10.99

for and

WL

13.10.99

OA. No. 15 may be given

Rescinder not not
adt to 11.11.99

for and

WL

10.11.99

13.7.99

Copy of counter be served within two weeks. Rejoinder, if any, within two weeks thereafter. Postponed to 24.8.99 for completion of pleadings.

✓ V.C. 7.7.99

Member(s)

14. order dated 24. 08. 99.

Adjourned to 14.10.99. for filing of rejoinder.

✓ V.C. 24.8.99

Member (J).

15. order dated 14.10.99.

Adjourned to 11.11.99. for filing of rejoinder.

✓ V.C. 14.10.99

Member (J).

Order dated 2.4.2002

common

As per order dated 2.4.2002, passed in O.A. no.459/96, this O.A. is accordingly allowed. No costs. Let a xerox copy of order dated 2.4.2002 passed in O.A.459/96 be kept on this record.

MEMBER (JUDICIAL)

Jahal
02/04/2002